Name of the Corporate Debtor: Frontage Media Private Limited
Date of commencement of CIRP: 15.03.2023 (Order Published on 17.03.2023)
List of creditors for claims received as on 06.05.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	GST Department	Commissioner of CGST & CX, Navi Mumbai Commisionerate	13.04.2023	2,89,54,089.05	1,58,99,089.05	Unsecured	No	-	0	0	1,30,55,000.00	0	The RCM Liability of Rs. 1,30,55,000/- has already been paid by the Corporate Debtor. Thus the amount is put under Verification
	Total			**2,89,54,089.05**	**1,58,99,089.05**								